

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 437 of 2020

In the matter of:

Hem Chander

....Appellant

Vs.

Ganesh Prasad Agarwal & Anr.

...Respondents

Present

For Appellant: Mr. Anurag Bhatt & Mr. Ashish Makhij, Advocates.

For Respondents: None.

ORDER
(Virtual Mode)

17.02.2021: Learned Counsel for the Appellant submits that the Parties have already settled the matter and Learned Counsel for Adjudicating Authority has withdrawn the CIRP. As per the instructions he intends to withdraw this Appeal. Permitted to withdraw the Appeal.

Thus, the Appeal is dismissed as withdrawn. No Order as to costs.

[Justice Jarat Kumar Jain]
Member (Judicial)

[Mr. Kanthi Narahari]
Member (Technical)

Sim/Kam